51

#### RESERVATION OF GOVERNMENT ACCOMMODATION FOR SCHEDULED CASTE AND SCHEDULED TRIBE EMPLOYEES

# •612. SHRI GANESHI LAL CHAUDHARY:

## SHRI NAWAL KISHORE:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government have reserved the Government accommoda tion to the tune of 5 per cent for the Central Government employees belonging 10 Scheduled Caste and Scheduled Tribes;
  - (b) if so, when Government have decided i this reservation quota; and
- (c) how many employees belonging to the Scheduled Caste and Scheduled Tribes have bun benefited by ibis scheme since its in ception?

THE MINISTER OF HEALTH AND I MII.V PLANNING AND WORKS, HOUSING AM) URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) It has been decided to reserve .">% of (he vacancies becoming available in types I and II in the general pool in Delhi/New Delhi lor allotment to Scheduled Caste and Scheduled Tribe employees working in eligible olliccs.

- (b) Orders Lo this effect were issued on
- lith November, 1969 and applications were invited by 80th November, 1969 but the
- was subsequently extended upto 31st January, 1970. Allotments under this scheme were started from 1st December, [969.
- (c) Upto the 10th August, 1970, 31 Scheduled Caste and Scheduled Tribe employees have been allotted quarters in type I. Oui iif these, 17 employees accepted the allotment and (lie remaining 14 did not. 38 employees were allotted accommodation in type II and out of these, 5 did not accept (he allotment.

## FERTILIZER CREDIT GUARANTEE CORPORATION

# •613. SHRI BHOLA PRASAD: SHRI SURAJ PRASAD:

Will the Minister of FINANCE be pleased to stale:

- (a) whether 1'ie proposal to set up a Fertilize Credil Guarantee Corporation has been finalised In Government;
  - (b) if so, the details thereof: and
- (c) b\ when the Corporation is expected to be set up?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): 0) to (c) The proposal is under examination of the Government.

## UNACCOUNTED MONEY AS DONATION TO POLI-TICAL PARTY

to Questions

## •614. SHRI THILLAI VILLALAN: SHRI S. SIVAPRAKASAM;

Will the Minister of FINANCE be pleased n i state:

- (a) whether any unaccounted tuone) to the extent of nearly three lakhs of rupees sent in the name of anonymous donation to some political part) or leader was recently unearthed by Government; and
- (b) if so, what steps haw bun taken by Government to find out the source of this unearthed money?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The Government is aware of Press reports about the leader of a political patty having received donations I nun an anonymous donor. Donations are, prima facie, not income in the hands of the donee. However, the question of investigation in respect of such donations can arise onh in the course of assessmeni proceedings.

# ASIAN DEVELOPMENT BANK

\*615. DR. I. A. AHMAD: SHRI BHUPESH GUPTA: SHRI M. V. BHADRAM: SHRI SURAJ PRASAD: SHRI BHOLA PRASAD:

Will the Minister ol FINANCE be pleased

- (a) whether the Government of India have received am loan from the Asian Development Hank so fai:
- (b) the amount of contribution made by the Governmeni of India to the sharecapital

of this bank so far:

- (c) whether the Government of India have its representative in the Executive Board of the bank's permanent members; and
- (d) il so, the names of those Indians who are on the Executive Board of the bank as permanent members?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) India has so far not

asked for an) loan from the Asian Development Bank.

- (b) Rs. 34.S7") (lures, ol which half has been paid in foreign currencies and the other half in non-negotiable. non-interest bearing rupee securities.
- (c) and (di I lie members of the Board of Directors, which consists ol 10 members at present are elected by the Governors repn senting member countries for a two year

53

term. India is one of the four countries having enough indivit la votes to elect her own Director. At present Shri D. S. Joshi is India's nine lot o the Board. Shri J. R. Hiremath is ih Vtternate Director.

#### Cl W I MRU PROPERTIES

- \*616. SHRI N. R MUNISWAMY: Will the Minister ol 1EALTH AND FAMILY PLANNING AND HORRS, HOUSING AM) URBAN DEVELC 'MENT he pleased to
- (a) whether ii a Cad tliai Government propose to Ie\) C i( tax on Central properties from [970 on aids;
- (b) if so, what ii- the details <>i the proposal; and
- (c) whethet th< provisions make discriminatory procedures of assessment of Government properties a d private properties:

THE MINIS I R OF HEALTH AND FAMILY PLANNING AND WORKS. HOUSING AND RBAN DEVELOPMENT! (SHRI K. K. SUA I): (a) to (c) The question of enacting a comprehensive Central legislation authorising l e local bodies to lev) local taxes on certain properties of the Central Government, is under consideration. The details an being rorked out.

## GOSMI iCUNC IN KERALA

HIT. SHRI (, GOPINATHAN NAIR: Will the Ministci of FINANCE be pleased to state:

- (a) whether some persons have been arrested in Kerala dnri tg the last four months on charges of gold s nuggling;
  - (h) if so. the n unes of those persons: ami
- (c) the result if the recenl investigations into gold sinuggl ng eases in Kerala?

THE MINISTER OF REVENUE AND EXPENDITURE (SHRI VIDYA CHARAN

- SHUKLA: I.I i a d (b) 8 persons have been arrested in Kei ila dining the last foul months on charges of gold smuggling. The names of the pe sons arrested are indicated
  - (i) K. P. Mc (ken Kunhi

- (ii) Ebrahim (hi) P. Balali ishnan (iv; Suit. Pa| pammal (v) P. H. Al anted
- (vi) Suit. Na irajan (vii) Saidali
- (viii) Moham dkutty
- (<) Except in In ease of K. P. Moideen Kunhi where th departmental adjudication orders have be I passed, the remaining 5 cases are siiii m le investigation.
- •618. [Transft Ted to the 28th August, 1970.]

#### **DEMOLITION OF GOVERNMENT** RESIDENTIAL QUARTERS IN GOLE MARKEI AREA, NEV DELHI

to Questions

1519. SFIRI B. C. PATTANAYAK: Will the Minister of HEALTH \N1> FAMILY PLANNING AND WORKS. HOUSING \ND DEVELOPMENT be pleased URBAN state:

(a) the number oi residential quarters with the names of the squares which Government propose to demolish in Gole Market area during the ne\i three years, year-wise; and

iIn the number with type of quarters which Government propose to build in each of those squares

THE MINISTER OF STATE IN FHE MINISTRY OF HEALTH \ND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARI-MAL GHOSHI): (a) The plans for future const .an lion in the Gole Market area are still under consideration. It is, therefore, nol possible to state at this stage the number ol quarters, with the nanus ol the squares, which will be required to be demolished during the next three years.

(b) Does not arise.

## D.C. CIRRI M IN D.I Am c

1320. SHRI B. C. PAI I ANAYAK: Will the Minister ol HEALTH AND FAMILY PLANNING AND WORKS. HOUSING AND URBAN DEVELOPMENT be pleased to-

- (a) whether it is a fact that the electrical connection of the residential Oo/ei liment quarters in the DI/ area in Delhi are pro-\iclecl with DC cut rent: and
- (b) il so, ihc time by when Government propose to convert it into A.C. current?

THE MINISTER OF SI A I E IN THE MINISTRY" OF HEALTH AND FAMILY PI ANNING AND WORKS. HOUSING AND URBAN DEVELOPMENT (SHRI IJARI-MAI GHOSH): (a) Yes, Sir. The majority of the quarters in the D.I.Z. area. New Delhi are pictured with D.C. Car rent. pio\ iclecl with D.C. Can rent.

(b) The work of internal wiring connected! with the conversion from D.C. to A.C. supply in ihose quarters which are not likely to be demolished in the near-fit lure for redevelopment of the D.I.Z. area, is like I\ to be completed by about the end of \(\frac{\text{pril}}{\text{pril}}\). 1971. Provision of service connections is the responsibility of New Delhi Municipal Comitive III. iiiillir. It is expected that these would be provided by the New Delhi Municipal Committee soon thereafter.